

No. A-32013/4/2024-ADMIN-I (LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 16th April, 2025

OFFICE ORDER No. 68/2025

Consequent upon the acceptance of the recommendations made by the DPC and subsequent approval by the ACC, the following officers are hereby promoted to the post of Joint Secretary & Legal Adviser in the Level-14 (Rs.1,44,200 – 2,18,200/-) of Pay Matrix in the Department of Legal Affairs, Ministry of Law & Justice with effect from the date of assumption of charge of the post subject to the final outcome of the WP (C) No.6173 of 2020 titled Union Public Service Commission vs R. J. R. Kasibhatla & Ors, pending in the High Court of Delhi and until further orders:-

- (i) Dr. R. J. R. Kasibhatla, Addl. LA
- (ii) Shri Praveen Srivastava, Addl. LA
- (iii) Shri Sohan Kumar Sharma, Addl. LA
- (iv) Shri Japan Babu, Addl. LA
- (v) Shri Mohd. Muqem, Addl. LA
- (vi) Shri Niraj Kumar, Addl. LA

V. S. Chauhan
16/04/25

(V. S. Chauhan)
Under Secretary to the Govt of India
Tel. 2338 3634

Copy to:

1. The officers concerned.
2. Shri Kundan Nath, Under Secretary, EO(SM-II), Secretariat of the Appointments Committee of the Cabinet, DoPT, North Block, New Delhi with reference to Note No. 14/8/2024-EO(SM.II) dated 15.04.2025
3. Ms. Deepa R. Krishnan, Under Secretary, Union Public Service Commission with reference to letter no.1/4(12)/2024-PD-4 dated 25.09.2024.
4. PS to Hon'ble MoSL&J (I/C)/ PSO to Law Secretary/ PSO to AS(SMA)/ PSO/ Sr.PPS to JS&LAs and CCA/ PSO to JS (AKA)/ PPS to Sr.GA (MCP)
5. In-charge, Branch Secretariats (Bengaluru/Chennai/Kolkata/ Mumbai).
6. In-charge, CAS/Lit.(HC)/Lit.(LC).
7. The Pay & Accounts Officer, Department of Legal Affairs, M/o Law and Justice, New Delhi.
8. Cash Section / Admn. II/ Admn. III/ Admn. IV Section/ Hindi Unit.
9. Personal files of the officers
10. e-office portal.